

प्रेषक,

जिलाधिकारी,
हमीरपुर

सेवा में,

मा० अध्यक्ष/सदस्यगण
मा० राष्ट्रीय हरित न्यायाधिकरण,
नई दिल्ली।

संख्या- ३०९ / खनिज-एम०एम०सी-तीस-विविध (2022-23)

दिनांक- 30.09.2022

विषय- माननीय राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या- 590/2022 प्रगति कुमार बनाम उ०प्र० सरकार व अन्य में अनुपालन आख्या/रिपोर्ट दाखिल करने के सम्बन्ध में।

महोदय,

माननीय राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या- 590/2022 प्रगति कुमार बनाम उ०प्र० सरकार व अन्य में मा० एन०जी०टी० के पारित आदेश दिनांक-25.08.2022 के अंश निम्नवत है :-

"However, before taking any further action in the matter, we find it necessary to ascertain a factual report from a joint Committee of District Magistrate, Hamirpur and SEIAA, UP within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. Further the Committee shall also convey its report to Respondent Nos. 5, 6 and 7 who may file their objections, if any, before the next date.

List for further consideration on 14.10.2022."

उपरोक्त पारित संगत आदेश दिनांक-25.08.2022 में मा० एन०जी०टी० द्वारा प्रश्नगत प्रकरण में जिलाधिकारी हमीरपुर उ०प्र० एवं राज्य स्तरीय पर्यावरण प्रभाव निर्धारण प्राधिकरण उ०प्र० की एक संयुक्त कमेटी का गठन करते हुये समिति द्वारा स्थलीय निरीक्षण कर अनुपालन आख्या/रिपोर्ट दाखिल करने के निर्देश दिये गये हैं।

उक्त निर्देशों के अनुपालन में राज्य स्तरीय पर्यावरण प्रभाव निर्धारण प्राधिकरण उ०प्र० के प्रतिनिधि डॉ० रत्नकर सदस्य एस०ई०ए०एसी-1 एवं अपर जिलाधिकारी (वि०/रा०) हमीरपुर की संयुक्त जांच आख्या (Status report) पत्र के साथ संलग्न कर इस अनुरोध के साथ प्रेषित की जा रही है कि मा० न्यायालय को वस्तुस्थिति से अवगत कराने का कष्ट करें।

संलग्नक-यथोपरि।

भवदीय
29.9.22

(डॉ० चन्द्र भूषण)
जिलाधिकारी,
हमीरपुर।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- राज्य स्तरीय पर्यावरण प्रभाव निर्धारण प्राधिकरण (SEIAA) उ०प्र० लखनऊ।
- 2- अध्यक्ष एस०ई०आई०ए०ए० विनीत खण्ड गोमती नगर, लखनऊ।
- 3- डॉ० रत्नकर, सदस्य एस०ई०ए०एसी-1 पर्यावरण निदेशालय, लखनऊ।
- 4- उप निदेशक, क्षेत्रीय कार्यालय, पर्यावरण निदेशालय नोयडा उ०प्र०।

जिलाधिकारी,
हमीरपुर।

Status report

In Original Application No 590/2022, Pragati Kumar versus State of Uttar Pradesh & Ors. the Hon'ble National Green Tribunal, Principal Bench, New Delhi was pleased to pass the order dated 25 August 2022, operative portion of which run as under :-

"5. However, before taking any further action in the matter, we find it necessary to ascertain a factual report from a joint committee of District Magistrate, Hamirpur and SEIAA, UP within one month by e-mail at Judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. Further the Committee shall also convey its report to Respondent Nos. 5, 6 and 7 who may file their objections, if any, before the next date."

In compliance of the order dated 25.08.2022 the State Level Environment Impact Assessment Authority, Lucknow, Uttar Pradesh vide order dated 30.08.2022 nominated its representative Dr Ratan Kar, Member SEAC-I and District Officer Hamirpur vide its order dated 05.09.2022 nominated its representative to the Additional District Officer (F/R) Hamirpur and the joint committee constituted in accordance with the order dated 25.08.2022 passed by the Hon'ble National Green Tribunal.

1- According to the direction as mentioned in G.O. No.781/86-2020-14(Sa)/2022 dated 23.05.2022, 17 sand/morrum mining areas have been advertised for settlement on mining permit for a period of six months vide advertisement No 89/Khanij-MMC-tees-vigyapti morram (2022-23) dated 21.04.2022 and invited e-tender from the eligible persons.

2- The e-tenders were opened on 09.05.2022 and the description of open tenders are as under:-

SL	Areas	Name of the tenderer	Bid Amount
1	Village Pateyora Khand No 31/5	M/s A.N Builders Pro Anar singh yadav S/o shri Ramlal Yadav R/o 591ka/004 Chiraiya bagh BQU University Lucknow UP.	252/-
2	Village Beri Khand no 10/2	M/s Parihar construction Patnar Dushyant singh and Balvant singh s/o Udaypal singh R/o Village Niwada District Hamirpur UP.	218/-
3	Village Beri Khand no 10/29	Anand Kumar gupta s/o Laxmi Narayan gupta r/o Maharajpur Kanpur UP.	399/-

4	Village Bhendi Kharka Khand no 23/20	M/s Parihar construction Patnar Dushyant singh and Balvant singh s/o Udaypal singh R/o Village Niwada District Hamirpur UP.	368/-
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3- That the bids were approved by the District Officer Hamirpur on 18.05.2022 and 'Letter of Intents' were issued on 21.05.2022 in favour of following tenderers :-

1. M/s A.N Builders Pro Anar Singh Yadav S/o shri Ramlal Yadav R/o 591ka/004 Chiraiya bagh BQU University Lucknow UP.
2. M/s Parihar construction Patnar Dushyant Singh and Balvant Singh s/o Udaypal Singh R/o Village Niwada District Hamirpur UP.
3. Anand Kumar Gupta s/o Laxmi Narayan Gupta r/o Maharajpur Kanpur UP.
4. M/s Parihar construction Patnar Dushyant Singh and Balvant Singh s/o Udaypal Singh R/o Village Niwada District Hamirpur UP.

4- That the environmental clearances have not been received till today and areas are vacant till date and replenishment studies work are being conducted by Central Mine Planning & Design Institute Limited, Gondwana Place, Kanke Road, Ranchi-834031, Jharkhand and studies work is on progress and hope it is received soon.

5- That status report is being prepared on this day of 28th September 2022 on the basis of information provided by the Mines Officer, Hamirpur. Mines Officer, Hamirpur is required to sent the copy of this status report to the respondent nos. 5, 6 and 7. This status report should also be filed at the Hon'ble National Green Tribunal by the District Administration, Hamirpur.



(Dr Ratan Kar)
Member SEAC-1,



(Ramesh Chandra)
Additional District Officer (F/R)
Hamirpur